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to Questions

Annexure-II

Sanctioned strength of the Commercial sections in Indian Missions in Afghanistan, Pakistan, Nepal, Bhutan, Bangladesh, Sri Lanka and Maldives as on 31-12-1980

S. No.	Name of the country	Sanctioned Strength of the Commer- cial Sections in the Indian Missions		
(1)	Afghanistan	No separate Commercial section.		
(2)	Pakistan	(i) First Secretary (ii) PA (iii) Assistant	one one one	India Based
(3)	Nepal	(i) First Secretary (ii) personal Assistant (iii) Assistant (iv) Glerk/Typist	one one one	India Based Local
(4)	Bhutan	No separate Commercial Section .		
(5)	Bangladesh	(i) Second Secretary (ii) Personal Asstt. (iii) Peon	one one two	India Based Local
-(6)	Sri Lanka	(i) Counsellor (ii) Registrar (iii) Personel Asstt, (iv) Assistant	one one one	India Based
		(v) Assistant (vi) Glerk (vii) Senior Glerk (viii) Peon	one one Two	Local
(7)	Maldives	No separate Commercial Section.		

Committees to supervise the functioning of the public distribution system

- 732. SHRI M. R. KRISHNA: Will the Minister of CIVIL SUPPLIES be pleased to state:
- (a) the number of States which have complied with the directive of the Central Government and have constituted committees to supervise the smooth functioning of the public distribution system at different levels;
- (b) whether the reasons for evolving the public distribution system are

- to help the weaker sections of the society and the people living in remote areas;
- (c) if so, what steps Government propose to take to ensure that these two objectives are achieved; and
- (d) whether these weaker sections are in any way associated with the public distribution system?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJ MOHAN MOHANTY): Information is being collected and will be laid on the Table of the Sabha.

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(b) to (d) The public distribution system has been evolved to make available essential commodities to the vulnerable sections of the society especially the economically weaker sections. The functioning of the public distribution system is kept under constant review by the State Governments who have been advised to extend its coverage in order to make Us benefits available to the people living in rural and urban areas. The State Governments have to ensure that outlets of the system are also opened in remote and inaccessible areas to make these commodities available to the people living there. The State Governments have already been advised to set up consumer committees at various levels of administration to oversee the functioning of the system by associating representatives of the people, local publicmen and officials.

Kise in Prices of Controlled Cloth

- 733. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister of COM MERCE be pleased to state:
- (a) whether it is a fact that Government propose to raise the prices of controlled and Janata cloth:
- (b) if so, what are the reasons "therefor; and
- (c) what will be its likely impact on the consumers as a whole?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED' ALAM KHAN): (a) to (c) Various aspects of the controlled cloth scheme including the prices of controlled and Janata cloth, are under review.

734. [Transferred to the 5th March, 1981].

Restrictions on Remittances by Somali Banks

735. SHRI NAGESHWAR PRASAD SHAHI' Will the Minister of FIN ANCE be pleosed to state;

- (a) whether it is a fact that Somali Banks (Somalia) have imposed restrictions on the remittances by Indians in contravention of the contractual obligations;
- (b) whether any other African country has also imposed similar restrictions; and
- (c) if so, what are the details thereof and the reaction of Government with regard thereto?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) By and large Indians working in Somalia do not experience'any major difficulty in repatriating their money to India. However, a small number of Indian nationals have faced some problem in repatriating more than 50 per cent of their children's education allowance and separation allowance. Our Embassy in Mogadishu has taken up this matter suitably with the Government of Somalia.

- (b) Not to the knowledge of Government.
- (c) Does not arise.

Trade Fair Losses Incurred by **Authority of India**

- 736. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister of COMMERCE be pleased to state:
- (a) whether it is a fact that the Trade Fair Authority of India has been continuously incurring losses and has failed to achieve its objective;
 - (b) if so, what are the details thereof; and
- (c) what steps Government have taken or propose to take to improve the situation?

THE MINISTER OF STATE IN N THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) to (c) The deficit shown in the income and expenditure accounts of